

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1235
ANSWERED ON:27.11.2000
AGRICULTURE STABILISATION FUND
RUDRAGOUDA PATIL

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Karnataka Government has urged the Union Government to sanction Rs.200 lakhs by way of loan and subsidy under the centrally sponsored scheme of agriculture stabilisation fund to help the DCC Banks in Karnataka; and

(b) if so, the reaction of the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a): Yes, Sir. Government of Karnataka has sent a proposal for Rs.100.00 lakhs on 8.9.2000 for sanction of loan and grant under Agricultural Credit Stabilisation Fund Scheme.

(b): The Scheme of Agricultural Credit Stabilisation Fund has been sub-sumed under Macro Management Mode from the year 2000-2001. The State Government is required to incorporate this component in their Work Plan for release of the funds under the scheme.